

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-1788/PB/2018

IA/994/2021, IA/1069/2021, IA/5320/2021, IA/3813/2022, Contempt
Petition/42/2023, IA/43/2023, IA/2400/2024

IN THE MATTER OF:

Mrs. Sarika Somvanshi and Ors.

...PETITIONER

Vs

M/s. R. S. Stones Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 27.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Home Buyers

:Adv. Govind Bhardwaj & Adv.
Aryan Sinha

For the RP

:Mr. Deepak Kumar Agarwal, RP

ORDER

Due to paucity of time, matter is adjourned to **12.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)